

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

Co.Appeal 161 of 2020

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.04.2021**

Name of the Company:

Darshankumar Odhavjibhai Italiya
(Jay Khodiyar Silk Mills Pvt Ltd)
V/s
ROC Gujarat

Section:

252(3) of the Companies Act, 2013

ORDER


Learned PCS Mr. Jigar Vyas appeared for Petitioner.

For want of time, the matter is adjourned.

Matter to appear for further consideration on 28.04.2021.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 7th day of April, 2021


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**